

e-mail: [law-jk@nic.in](mailto:law-jk@nic.in)

Fax: Jammu: 0191-2546753(Nov-April),

Fax: Srinagar: 0194-2506063(May-Oct.)

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

Subject:- Court-wise distribution of work among the Law Officers.

**GOVERNMENT ORDER NO: 2648 -JK(LD) OF 2020**  
**D A T E D: 05 - 10 - 2020**

In partial modification of Government Order No. 3347-LD(A) of 2019 dated 26.07.2019 read with Government Order No. 2536-LD(A) of 2019 dated 02.04.2019, it is hereby ordered that Smt. Seema Khajuria, Sr. Additional Advocate General, Jammu and Shri Aseem Sawhney, Additional Advocate General, Jammu shall attend to all the litigation work before the Court of Hon'ble Mr. Justice Rajesh Bindal (including Division Bench of Hon'ble Mr. Justice Rajesh Bindal).

In respect of the cases pending before the afore-stated Court/ Bench(es), the following arrangement shall be adhered to:-

- (i) All the cases filed after the year 2010 onwards shall be dealt with by Ms. Seema Shekhar, Sr. Additional Advocate General and all the cases filed prior to the year 2010 shall be dealt with by Mr. Aseem Sawhney, Additional Advocate General;
- (ii) The fresh / Supplementary cases shall be allotted on rotation basis to the concerned Law officers appearing before the Bench by the Director Litigation, Jammu;
- (iii) Learned Advocate General shall appear in all important matters involving constitutional issues and policy matter of the Government of Union Territory of Jammu and Kashmir;
- (iv) In order to meet any exigency of work, the Learned Advocate General may, in addition to the above arrangement:-
  - a) nominate any other Law Officer (Government Counsel) for due representation before any Court/ Bench/ Tribunal; and
  - b) allocate further Litigation work to the above-stated two Law Officers.
- (v) The above allocation shall remain under overall supervision of Learned Advocate General and shall be subject to his review; and

*Seema*  
↓  
\_\_\_\_\_

(vi) This shall be a temporary arrangement and shall be effective till further orders.

Consequent upon the aforesaid allocation, the litigation work is re-distributed amongst the following Law Officers in addition to their own assignments as under:-

S.No.	Law Officer S/Shri	Department allocated
1.	S.S.Nanda, Sr. Additional Advocate General	i. Horticulture Department. ii. Higher Education Department. iii. Animal & Sheep Husbandry Department
2.	H.A.Sidiqui, Sr. Additional Advocate General	i. Rural Development Department. ii. Service Selection Board. iii. ERA iv. Information & Technology. v. Department vi. Jammu Development Authority.
3.	F. A. Natnoo, Additional Advocate General	i. Youth Services and Sports Department. ii. Power Development Department. iii. Agriculture Production & Farmers Welfare Department. School Education Department (Udhampur, Doda, Kishtwar & Ramban). iv. Information Department.
4.	Raman Sharma, Additional Advocate General	i. Resident Commissioner, New Delhi ii. Department of Skill Development. iii. School Education Department (District of Rajouri Samba & Jammu) iv. Estates Department.
5.	Arshad Malik, Deputy Advocate General	i. State Financial Corporation ii. Floriculture Department including Gardens & Parks. iii. Department of Food, Civil Supplies and Consumer Affairs.

This order shall be operative with immediate effect.

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No: LD(A)2016/35

Dated: 05 -10-2020

*Arshad Malik*

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi
2. Commissioner/Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Srinagar.
4. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
5. Director, Archeology, Archives and Museums, J&K, Srinagar.
6. All concerned Law officers.
7. Administrative Officer, Advocate General's Office.
8. Government Order File.
9. Concerned File.

  
05.X.20

**(Ashish Gupta)**

**Deputy Legal Remembrancer**

  
05.X.2020